



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-50/1997/4521/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. A. Deka,  
Principal Judge, Family Court,  
Barpeta

Dated Guwahati, the 29<sup>th</sup> August, 2019.

Sub:- Casual leave with station leave permission.

Ref:- Your letter No. F.C.(B)/2019/619 dtd. 21.08.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 26.08.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 22.08.2019 till the morning of 27.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo **NO.HC.VII-50/1997/4522/A**, dated 29.8.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdon